## CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

CP No.060/00109/2016 IN

Date of decision: 30.05.2017.

OA No.060/00847/2014

HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J) CORAM:

Khiali Ram son of Shri Roshan Lal, aged 60 years, V&PO Sarahkar, District Hamirpur (HP).

...PETITIONER

(Present: Mr. K.B. Sharma, proxy for Mr. D.R. Sharma, Advocate).

**VERSUS** 

1. Shri G. Mohan Kumar, Secretary, Ministry of Defence, North Block, New Delhi.

2. Sanjeev Talwar, Engineer in Chief, Engineer-in-Chief's Branch, Integrated Headquarters of MoD (Army), Kashmir House, DHQ, PO, New Delhi.

...RESPONDENTS

(Present: Mr. Ram Lal Gupta, Advocate/Ms. Nidhi Garg, Advocate)

ORDER (ORAL)

HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J):-

In view of the affidavit of Mr. S.C. Negi, DIR (P&L), learned counsel for the petitioner intends to withdraw the present Contempt Petition (CP), to enable the petitioner to approach the Competent Authority for revision of his pensionary benefits.

Therefore, the instant CP is hereby dismissed as withdrawn, with the aforesaid liberty, as prayed for.

> (JUSTICE M.S. SULLAR) MEMBER (J)

> > Dated: 30.05.2017.

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